

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 613
IB-1625(ND)/2019**

IN THE MATTER OF:

M/s. Ashmit Corporation Pvt. Ltd.

...PETITIONER

Vs.

M/s. Flexi Infotech Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

**Order delivered on 20.01.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For EPFO

**:Mr. Shivanath Mahanta (Advocate)
For Regional PF Commissioner
Noida-Ib-1625/2019**

For the Liquidator

**:Mr. Praveen Kumar Adlakha,
Liquidator**

For the Respondent/Corporate Debtor :

ORDER

Due to network issue, we are not in a position to hear the matter. List the matter along with IAs on **07.02.2023**.

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(Bachu Venkat Balaram Das)
Member (J)**